

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION No. 4029
TO BE ANSWERED ON 10.08.2016**

Sports Associations

**4029. SHRI SANGANNA AMARAPPA:
SHRI JITENDRA CHAUDHURY:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is actively considering to frame a sports policy, which shall enable the country to scout the best talents and excel them towards making best sportspersons of international level and if so, the details thereof;

(b) whether the Government is considering the constitution of National and State Olympic and Sports Associations;

(c) if so, the details thereof and the reasons therefor; and

(d) the amount allocated during the current year in this regard?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) In pursuance of realization of twin objectives of National Sports Policy 2001 viz., broad-basing of sports and achieving excellence in sports, the Ministry of Youth Affairs & Sports and the Sports Authority of India are already implementing a number of Schemes aiming at identifying the talented sportspersons and nurturing the identified sportspersons for their participation in national and international sports events.

The Ministry of Youth Affairs and Sports has launched a new Central Sector Scheme namely 'Khelo India - National Programme for Development of Sports' to spot talents through countrywide

competitions, to train and groom the talent and to provide sporting infrastructure for honing the sporting skills for implementation from the financial year 2016-17 onwards.

Sports Authority of India is implementing the following schemes for spotting and nurturing of sports talent and promotion of sports in the country:

(i) National Sports Talent Contest (NSTC) Scheme

(ii) Army Boys Sports Companies (ABSC) Scheme

(iii) Special Area Games (SAG) Scheme

(iv) SAI Training Centres (STC) Scheme

(v) Centres of Excellence (COX)

(vi) SAI National Sports Academies

(b) & (c): Indian Olympic Association (IOA), which is the National Olympic Committee of the country, is already in existence. State Olympic Associations have been formed in States, which are affiliated to IOA. National Sports Federations for various sports disciplines are already in existence. The Ministry of Youth Affairs & Sports has granted recognition to 48 NSFs for the year 2016. IOA, State Olympic Associations and NSFs are societies registered under Societies Registration Act, 1860.

(d) Budgetary allocation of Rs. 900 crore has been made during 2016-17 for the plan schemes and Rs. 96 crore for non-plan schemes of the Department of Sports.
